NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/539/ (IB)/2017

NAME OF THE PETITIONER(S)

: CONSOLIDATED CONSTRUCTION CONSORTIUM LTD

NAME OF THE RESPONDENT(S)

: VA TECH WABAG LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Mr. -Ramakriphnan Viraroyhavan Senior Counsel for: Mls. G. Sivashanlaran and s. sathyaganesh

Counsel In Respondent

S. KARTHIKE BALAN ROHAN RAJASEKARAN REETHI. S. ARASU

Coursel for Petitioner

ORDER

Counsel for both the parties present. Counsel for the Petitioner has submitted the documents in relation to the conducting of the Hydro Testing and etc. The documents are handed over to the Counsel for the Corporate Debtor. The Corporate Debtor prays for time. At request, time is enlarged. Put up on 10.08.2017 at 10.30 A.M.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)